RAJYA SABHA

Monday, the 4th May, 1992/14 Vaisakha, 1914 (Saka)

The House met at five minutes past cleven of the Clock. Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS बंगलावेश से भारी संख्या में शरणाबियों का आगमम

*81. श्रीमती सुबमा स्वराजः†

डा **जिनेन्द्र कुमार जैन** : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार का ध्यान 14 अप्रैल, 1992 के "टैलीग्राफ" में "200 ट्राइबल्स स्लाटर्ड" शीर्षक से छपे समाचार की श्रोर दिलाया गया है;
- (ख) क्यायह भी सच है कि बंगलादेश के चटगांव पहाड़ी क्षेत्रों से भारी संख्या में लोग एक बार फिर भारत में प्रवेश कर गए हैं;
- (ग) क्या यह भी सच है कि इस क्षेत्र के 60,000 से अधिक लोग पहले ही भारत में शरणार्थी-शिविरों में रह रहे हैं; ग्रौर
- (घ) यदि हां, तो क्या सरकार ने उन्हें बापस भेजने के लिये बंगलादेश सरकार से बातचीत की है, यदि हां, तो कब और उसके परिणाम क्या रहे हैं?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (b) (i) Yes, Sir. Government have seen the said report as also a statement by the Spokesman of the Government of Bangladesh which terms the reports of a massacre as highly exaggerated, false and mischievous.

सिभा में यह प्रका श्रीमती सुषमा स्वराज द्वारा पूछा गमा।

- (ii) Government have reports that about 300 people from the Chittagong Hill Tracts have been taken shelter in refugee camps in Tripura.
- (c) At present, approximately 53,000 Chakma refugees are staying in six refugee camps in Tripura.
- (d) Yes, Sir. The matter was taken up with the visiting Bangladesh Foreign Minister in August 1991, who expressed his Government's readiness to take back the refugees. The Chakma refugees in camps in India, however, continue to have apprehensions about the security of their lives and properties left behind. This question is being pursued with Government of Bangladesh at present.

थीयती सुषमा स्वराज: सभापति जी, यह एक स्थापित तथ्य है कि बंगला देश से भारत में अवैष घसपैठका सिलसिला लगातार जारी है भ्रोर एक रफ भ्रंदाज के अनुसार लगभग एक करोड बंगलादेशी भारत के ग्रंदर प्रवेश कर चके हैं। इस अबैध घ्सपैठ को रोकने के लिये ग्रीर आए हुए इंगलादेशियों को अपने देश वापस भेजने के सिये सरकार ने 6 सदस्यीय समिति का गठन कियाया। मैं मंत्री महोदय से जानना चाहंगी कि समिति के कार्य में अब तक क्या प्रगति **हुई है** । उस समिति ने क्या उन इलाकों की पहचान कर सी है जहां ये बंगलादेशी सामहिक रूप में बहुत बड़ी संख्या में रह रहे है और जिन तरीकों को उस समिति ने सझाया है इन लोगों को बापस भेजने के लिये. उन तरीकों के बारे में मंत्री महोदय बताने का कस्ट करेंगे ?

SHRI EDUARDO FALEIRO: Sir, I am very sorry to disappoint the hon. Member. But it is very unfortunate that the hon. Member is asking a question which does not arise from the question that she has tabled. The question that she has tabled concerns not the illegal immigrants but the refugees and, for that matter, the Chakma refugees from the Chittagong Hill Tracts in India. In fact, it concerns a particular report which appeared in the Telegraph regarding a particular incident. But I am

prepared to go beyond that incident, into the whole question of the Chakma refugees in India. But I do not have the materials now on the entire wide issue of illegal immigration which takes place from all sides of the border.

भीमतो सुषमा स्वराज : सभापति जी, चकमा रिफयुजीज के बारे में तो मंत्री जी को पता है भ्रीर उनके अ(गे की इल्लीगल इनफिल्ट्रेशन के बारे में उनको नहीं पता, यह उत्तर सुनकर बहुत द:ख होता है। जिस रिपोर्ट का वह जिक कर रहे हैं...(म्बबधान)

श्री समापति : उनको यह नहीं पता या कि "चकमा" का नाम लेकर चकमा देकर आप सब उसको से आएंगी।

भीमती सुबमा स्वराजः में चकमा देकर नहीं, वह चकमा देकर उत्तर में से निकलन चाहते हैं . . (ब्यवधान)

भी सभावतिः "चकमा" के बारे में सभी बताने को तैयार हैं।

भीमती सुवमा स्वराज: जब हम बंगलादेशी शरणार्थियों के बारे में बात करते हैं तो चकमा शरणार्थी भी उसके घेरे में आ जाते हैं। अगर आप चाहते हैं कि मैं केवल उस तक अपने को सीमित रखतो मैं उस तक अपने की सीमित रख सकती है। मेरा पुरक प्रश्न यह है कि आपने कहा है कि चक्तमा शरणार्थी 53,000 तिप्रा के शिविरों में रह रहे हैं भीर अभी तक उनको वापस भेजने के बारे में तय नहीं हुआ है। अगस्त, 1991 में केवल बात हुई थी। मैं प्छना चाहती हं कि अगर वह केवल चकमा शरणार्थियों के बारे में कहना चाहते हैं तो उन्हें मालम हो कि शरणार्थी शिविरों में रह रहे चक-मात्रों को कोई भी बुनियादी सुविधा प्रदान नहीं को जा रही है। वह बिल्कुल कीड़े-मकोड़े की तरह रह रहे हैं। किसी तरह के खाने-पीने का इंतजाम, अच्छा रहने का इंतजाम सरकार की स्रोर से नहीं किया जा रहा है। जब तक हम उन्हें वहां नहीं भेज देते हैं तब तक शरणार्थी शिविरों में रहने वाले चकमात्रों को ये बुनियादी सविधाएं प्रदान करने के लिये सरकार क्या कर रही है ?

SHRI EDUARDO FALEIRO: Sir, I would respectfully submit that it is not fair to make this type of a total allegation about the 50,000 people in camps in Tripura. Surely, we do have round about this number in six camps in Tripura. But we are doing the best that we can for their survival there. We are doing this as a humanitarian aid to these people because they are refugees. We have our own constraints for our own people. Within our Ilmitations, we are doing this. This is point No. 1. Regarding the second point on what we are doing to send them back to Bangladesh, we have told the Banglade shis and the Bangladesh Government repeatedly that they should go back. The Bangladesh Government, I must admit have told us that they are prepared to take these Chakma refugees back. The problem arises because a large number of Chakma who are refugees here—I speak of a large number because up to around 1989, the number of people in our camps wa roughly around 80,000; now it is roughly around 60,000; many of them, therefore have gone back-do not want to go back or are not prepared to go back because they say that the conditions of safety and security for them in the Chittagong Hil Tracts are not such that would encourag them to go back. We are working on thi and we hope that we will succeed in seein that these people go back. But we are no forcing the refugees, whether they ar Chakmas or anybody else, to go back t the countries of their origin. We war them to go back voluntarily. At the sam time, it is true that the influx of refuger into the country does create problems fo us.

श्रीमती सुषमा स्वराज: सभापति जी, गंव महोदय ने कहा है कि हम यथाणिकत जो क सकते हैं वह कर रहे हैं। तो क्या मैं यह मानक चलुंकि जो कुछ वह कर रहें हैं उससे ब संतुष्ट हैं और उससे ज्यादा कुछ ग्रौर कर की जरूरत वे नहीं समझते हैं? अगर ऐश 3

है तो यह बाकई दुःखदायी चीज है क्योंकि अंख से देखने के बाद पता चलता है और हमारे संसद् सदस्य जो वहां गए हैं, जानते हैं इस चीज को किस हालत में वह रह रहे हैं। जहां तक वापस भेजने का सवास है, हम भी नहीं चाहेंगे कि जब तक उनकी जान-माल की रक्षा की गारंटी बंगला देश में नहीं हो जाती, तब तक उन्हें भेजा जाए। लेकिन में मंत्री महोदय से जानना चाहंगी कि अभी 21 अप्रैल को एक द्विपक्षीय वार्ता नदी जल बंटवारे के बाबत हुई है। क्या इसी तरह की कोई द्विपक्षीय वार्ता वह इस समस्या के समाधान के सिये करने का प्रस्ताव रखते हैं?

SHRI EDUARDO FALEIRO: Yes, Sir. These bilateral talks are being held repeatedly. I may inform the House through you, Sir, that soon, rather quite soon, we are expecting the visit of the Bangladesh Prime Minister herself to India and, apart from the other outstanding issues between our two countries, we will also take up this issue.

MR. CHAIRMAN: Her question is about the conditions in these camps. She says that they are very unsatisfactory. So, are you going to do something to make them satisfactory?

SHRI EDUARDO FALEIRO: Sir, I am prepared to look into the suggestion made by the honourable Member. But I would like to inform the House that the condition of our people itself, particularly in Tripura where the camps are, is not something very wonderful. So, in this background, we will see what more we can do.

MR. CHAIRMAN: Yes, Dr. Jain.

DR. JINENDRA KUMAR JAIN: Sir, the real purpose of our asking this question and the honourable Minister on the absolute chaotic conditions that are prevailing in the Indo-Bangladesh border: killings, smuggling, illegal migration, dacoity, human rights violation, etc. Everything that is bad in law and in civilization is taking place there. Now, to solve these problems, we need the co-operation of

the Bangladesh Government. I wish to know one thing from the honourable Minister in this context. I read a statement somewhere that they are going to hand over the Tin Bigha area to Bangladesh. Sir, Tin Bigha is a very vital corridor which will facilitate further illegal migration of Bangladeshis into our country. I want to know from the honourable. Minister whether he will take up this matter with the Bangladesh Government. Are they trying to sort out the problems by having a package deal, that is, we will also hand over the area and they will also take back more than 14 million Bangladesh refugees? Or, will you go ahead with handing over Tin Bigha corridor without any assurance from them about taking the refugees back?

SHRI EDUARDO FALEIRO: Sir, there is no question of handing over Tin Bigha at all. So, it was, it is and it will continue to be a part of our national territory. It is merely a permission, which we are fully committed to give under the International laws, for access to the Bangladeshis to pass through it to go to their own territory. So, I want to disabuse the mind of the honourable Member of any idea of giving away our territory. The sovereignty of country continues, the patrolling in Tin Bigha will continue and there is no reasonable possibility of this lease of the Tin Bigha area being used for illegal migration. However, the point is well taken that the illegal migration from Bangladesh is an issue, a matter, of great concern and it creates problems for us and we are doing all that we can and we will also take up this as we have done earlier.

DR. JINENDRA KUMAR JAIN: Even in the matter of giving lease, my point is that we should settle the matters with Bangladesh in a package deal and not piecemeal.

MR. CHAIRMAN: This is only your suggestion .. (Interruptions) .. This is only your suggestion, please.

DR. JINENDRA KUMAR JAIN: I used a different language. I said, "giving away" and he says "lease". Even then, it means something ... (Interruptions) ...

MR. CHAIRMAN: All right. Mr. Nyodek Yonggam.

SHRI NYODEK YONGGAM: Sir, I would like to know the total number of Tibetan and Chakma refugees settled in Arunachal Pradesh. Is there any proposal with the Government to repatriste these refugees to their respective countries, China and Bangladesh? If so, when will they be repatriated to their own countries?

MR. CHAIRMAN: He is asking about the refugees in Arunachal Pradesh.

SHRI EDUARDO FALEIRO: When it comes to Chakma refugees, refugees generally, the position is this, Sir. We would like the refugees to go back to their countries. We take it up with the concerned country, whether it is this country or that country. We do not force the refugees to go back, we do not push them out of our border, for humanitarian considerations. That is our position.

SHRI NYODEK YONGGAM: He has not given the number of Tibetan and Chakma refugees settled in Arunachal Pradesh.

MR. CHAIRMAN: He wants the number of refugees in Arunachal Pradesh. You can communicate the same to him.

SHRI EDUARDO FALEIRO: Ver well, Sir.

MR, CHAIRMAN: Shri Shankar Dayal Singh.

श्री शंकर दयाल सिंह: सभापित जी, यह प्रक्रम मूल रूप से चकमा शरणार्थियों के संबंध में है जो त्रिपुरा में रह रहे हैं शरणार्थी शिविरों में । 6 ऐसे शिविर त्रिपुरा में हैं । मुझ को यह सौभाष्य कहिए या दुर्भाष्य कहिये, मुझे मौका मिला है उन 6 में से तीन शिविरों में जाने का । मैंने अपनी आंखों से वहां के शरणार्थियों की हालत देखी है । मूल रूप से वह बौद्ध हैं जो चटगांव पहाड़ियों से भागकर आये हैं या उनकों भगा दिया गया है, वहां आकर रह रहे हैं । मैं सरकार से यह जानना चाहता हूं कि क्या किसी केन्द्रीय मंत्री ने वहां अब तक

उन शिविरों का निरीक्षण किया है? यदि नहीं किया है तो क्या केन्द्रीय मंत्री या स्वयं विदेश राज्य मंत्री जो जवाब दे रहे हैं उन शिविरों का निरीक्षण करेंगे और उनकी राय जागेंगे कि वह जाना चाहते हैं या नहीं? उनकी हालत देखेंगे और उस संबंध में बंगला देश से बातें करेंगे?

SHRI EDUARDO FALEIRO: It is a valuable suggestion. We will look into it.

SHRI SHANKAR DAYAL SINGH: No, Sir, I want a commitment, Sir. Will you go there to see their condition or not?

SHRI EDUARDO FALEIRO: When I say we will look into it, it is an assurance as the hon. Member knows. When I say that it is a valuable suggestion, it gets very strong, Sir. (Interruptions)

V. NARAYANASAMY Chairman, Sir, the hon. Minister's reply is casual and not serious if you go through the reply. Sir, the reason is that in Chittagong hills the Government Bangladesh wanted to rehabilitate the Chakma refugees after their return from India. Now what happened is that after the recent developments the Myanmar refugees have come out to Bangladesh; more than 200,000, and those refugees have been placed in Chittagong hills by the Bangladesh Government. Now, Sir, right from 1984, the Chakma refugees are in Tripura. The Government is spending more than Rs. 5.25 crores annually for their stay in camps. The Bangladesh Government was able to negotiate with the Myanmar Government for taking back those refugees who have come fron Myanmar.

But the Government of India has no taken up, effectively taken up, the issurvith the Bangladesh Government for the safe return of these refugees to Bangladesh Therefore, Sir, I would like to know from the hon. Minister, since the Banglades Government's attitude is very cold and it not responsive, will they take up this issurvith an international forum for the safe return of these Chakma refugees to the country?

SHRI **EDUARDO** FALEIRO: Myanmar and Bangladesh, the House will be happy to know, Sir, a few days ago, by the end of April, have entered into an agreement under which the Government of Myanmar or Burma have agreed to take back all the India Muslims, who are basically India Muslims, to Myanmar. And that is a welcome thing because, as the Member suggests, the fear was that these refugees from Myanmar into Bangladesh would be resettled in Chakma and would therefore create further problems for Chakma. Therefore, that is a welcome agreement from our point of view. Now., the hon, Minister is not absolutely correct when he says that there has been a problem on the part of the Bangladesh Government in taking back the Chakma refugees in India. They are prepared to do so. The Chakma who are in India, many of them, are not prepared to go back for several reasons. They have political demands, they want greater autonomy, they want non-tribals not to be settled there and they want greater safety for themselves.

MR. CHAIRMAN They are afraid.

SHRI EDUARDO FALEIRO: They are afraid, among other reasons. There we are discussing with the Bangladesh Government to provide a proper environment.

SHRI V. NARAYANASAMY: You have to create an atmosphere.

SHRI SUKOMAL SEN: Sir I am a little disappointed at the Minister's reply. Sir, I think, he is not only casual but also indifferent and non-serious. He has not prepared himself ever for the relevant supplementaries. He has confined himself only to the Chakmas. Anyway, I am coming to the Chakmas. Just now, he has referred to the Bangladesh-Myanmar agreement.

MR. CHAIRMAN: Mr. Narayanasamy referred to it. And he had to reply to it.

SHRI SUKOMAL SEN: Yes, Sir. He had to reply to it. I am thankful to Mr. Narayanasamy that he has referred to it Sir, Bangladesh is a small country and Burma is a big country. And several Robingya rafugees came to Bangladesh.

They were also persecuted and out of fear of life they came to Bangladesh to settle And Bangladesh being a small there. country could create so much of furore that the Myanmar officials had to come to Bangladesh and make a settlement that the Rohingya refugees will be taken back. There also, the question of security was involved. But, here though India is a much bigger country and Bangladesh a smaller country, for a long time, the Indian Government are sitting almost idle and they are non-serious. The refugees are just being fed in the refugee camps. No serious attempt has been made to settle the issue.

MR. CHAIRMAN: What is your question?

SHRI SUKOMAL SEN: I would like to know from the hon. Minister that if Bangladesh succeeds in forcing Burma to settle the issue, why India fails to persuade Bangladesh to settle the issue. What was the serious discussion with Bangladesh? Has any delegation from India gone over there or any delegation been invited from there to come over here to seriously ponder over the issue? Nothing has been done. I would like to know from the hon. Minister what specific steps, serious steps they are going to take to settle the issue immediately.

SHRI EDUARDO FALEIRO: Sir. the point of view. Now, the hon. Member is not accurate. We have been taking up this matter at all levels, including at the level of the Secretary of the Government of India, at the level of the Minister of External Affairs, at the level of the Prime Minister himself. Sir, recently, the latest was, when our High Commissioner paid a farewell call—that was a month or so agoon the Prime Minister and the Foreign Minister, he was assured that they would take further steps in this direction. They are keen. And as I have mentioned at the very outset, we are expecting here the visit of the Bangladesh Prime Minister soon. And we shall take up this issue along with ...

MR. CHAIRMAN: At that level.

SHRI EDUARDO FALEIRO: The other outstanding issues.

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MR. CHAIRMAN: Question No. 82.

*82. [The questioner (Shri Suresh Pachouri) was absent. For answer vide Col. 33-34 infra]

MR. CHAIRMAN: Question No. 83.

मध्यप्रदेश, उत्तर प्रदेश और महाराष्ट्र में हथकरचा बुनकरों की स्थिति का सर्वेक्षण

* 93. भी अजीत जोगीः† कुमारी आलियाः

क्या अस्त्र मंत्री यह बताने कि कुपा करेंगे किः

- (क) क्या केन्द्रीय सरकार ने मध्य प्रदेश उत्तर प्रदेश और महाराष्ट्र में हथकरणा बुनकरों की समस्यात्रों के बारे में कोई सर्वेक्षण किया है;
- (ख) यदि हां, तो उसका व्योरा क्या है; श्रोर
- (ग) सरकार की इस पर क्या प्रतिकिया है?

 बस्त्र मंत्रालय के राज्य मंत्री (श्री अशोक
 गहलोत): (क) से (ग) एक विजरण सभा
 पटल पर रख दिया गया है।

विश्वरण

- (क) प्रयुक्त आधिक अनुसंधान के लिये राष्ट्रीय परिषद् (एन सी ए ई आर) के माध्यम से वर्ष 1987-88 में राज्यवार राष्ट्रीय सर्वेक्षण करवाया गया था। इस सर्वेक्षण में करवों की संख्या, परेलू बुनकर परिवारों की संख्या, बुनकरों की आय, आदि की जानकारी एकतित करना था। इस सर्वेक्षण में प्रध्य प्रदेश, उत्तर प्रदेश और महाराष्ट्र भी शामिल के।
- (ख) उत्तर प्रदेश में 2.6 लाख करवे हैं जबकि महाराष्ट्र ग्रौर मध्य प्रदेश में कमशः 68,000 श्रौर 48,000 करवे हैं। इन तीनों राज्यों में अधिकांश करवे सूती कपड़े

के उत्पादन में कार्यरत हैं। उनकी राज्यवार संख्या इस प्रकार है:---

उत्तर प्रदेश 1.45 लाख महाराष्ट्र 62,000 मध्य प्रदेश 40,000

उत्तर प्रदेश में बड़ी माला में रेशम बनाई का कार्य किया जाता है जिसके लिये 67,000 करफे कार्यरत है जबकि इस कार्य के लिये महाराष्ट्र श्रीर मध्य प्रदेश में कमशः केवल 1000 श्रीर 4000 करमे कार्यरत है। उत्तर प्रदेश में 11,000 करवों से मिश्रित कपड़ा तैवार किया जाता है जबकि दोनों अन्य राज्यों में बहुस कम करघों से ऐसा कपडा तैयार किया जाता है। इन तीनों राज्यों में प्रति करवा उत्पादन, राष्ट्रीय श्रौसत उत्पादन जो 5.2 मीटर है से कहीं अधिक है। इन तोनों राज्यों में से मध्य प्रदेश में सबसे अधिक उत्पादन अर्थात 12.06 मीटर उसके उपरांत उत्तर प्रदेश में 11.31 मीटर श्रौर फिर महाराष्ट्र में 8.33 मीटर प्रति करचा उत्पादन होता है। बनाई कार्यकलाप में कार्यरत घरेलू परिवार उत्तर प्रदेश में 1.89 लाख, महाराष्ट्र में 51,000 और भध्य प्रदेश में 36,000 हैं।

बुनाई कार्यकलायों पर उत्तर प्रदेश में 6.40 लाख लोग निर्भर करते हैं जबिंग महाराष्ट्र में 1.34 लाख और मध्य प्रदेश में केवल 76,000 लोग निर्भर करते हैं। इन् तीनों राज्यों में हक्करघों पर बनाए जा र मुख्य उत्पाद सूती साड़ी और घोती, रेशर्म साड़ियां मुख्य रूप से उत्तर प्रदेश में, लूंगियां गमछा, बैडवीट, दरी (मुख्य रूप से उत्तर प्रदे मां) हैं। उत्तर प्रदेश में, ऊनी मदों जैसे शाल कम्बल और पोलियस्टर कमीज और सूट व कपड़ा भी तैयार किया जाता है। मध्य प्रदेटमर और सूती/रेशमी चंदेरी साड़ियों के लिलोकप्रिय है।

(ग) इस सर्वेक्षण को ध्यान में रखते । सरकार ने अपनी नीतियों में कई परिवर्तन कि

[†]सभा में यह प्रश्न श्री अजीत जोगी द्वारा पूछा गया।